

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4177  
ANSWERED ON:22.03.2013  
INSURANCE COVER TO POOR  
Nagar Shri Surendra Singh

**Will the Minister of FINANCE be pleased to state:**

- (a) whether insurance cover is provided to the poor for reconstruction of their houses in case of natural calamities like fire, flood, cyclone, earthquake etc.;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government proposes to formulate any policy/scheme in this regard;
- (d) if so, the details thereof; and
- (e) the details of assistance provided at Central level for relief during natural calamities during the last three years, State/UT-wise?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) & (b): As per Insurance Regulatory and Development Authority all Non life insurance companies issue Fire Insurance policies for covering against risk of fire, flood, cyclone, earthquake etc. Fire insurance policies like other classes of business are subject to the principle of indemnity whereby on happening of loss/damage due to an insured peril like fire, earthquake, flood, storm, riot and strike etc. the insurer will indemnify the loss suffered by the insured.
- (c) & (d): There is no such policy/scheme before the Government in this regard.
- (e): The details of assistance provided by the Centre to victims of natural calamities under the Calamity Relief Fund (CRF)/ State Disaster Response Fund (SDRF) and National Calamity Contingency Fund (NCCF)/ National Disaster Response Fund (NDRF) is given in Annexure - I & II.